

CENTRAL ADMINISTRATIVE TRIBUNAL
AHMEDABAD BENCH

O.A. 82/93

DATE OF DECISION : 11.10.99

Mr. J.B. Chauhan : Petitioner [s]

Mr. J.J. Yajnik : Advocate for the petitioner [s]

Versus

Union of India & ors Respondent [s]

Ms. B.N. Doctor Advocate for the Respondent [s]

CORAM

THE HON'BLE MR. V. RADHAKRISHNAN : MEMBER (A)

THE HON'BLE MR P.C. KANNAN : MEMBER [J]

JUDGMENT

1. Whether Reporters of Local papers may be allowed to see the judgment?
2. To be referred to the Reporter or not ?
3. Whether their Lordships wish to see the fair copy of the judgment ?
4. Whether it needs to be circulated to other Benches of the Tribunal ?

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Mr. J.B. Chauhan,
SPM, Kadod, Tal. Bardoli,
District : Surat.
(Advocate : Mr. J.J. Yajnik)

: Applicant.

VERSUS

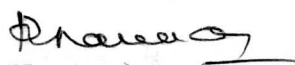
1. Union of India
(to be served through the
Secretary, Ministry of
Communication, Govt. of
India, New Delhi)
2. The Director General of
post and Telegraph,
New Delhi.
3. Mr. Bala Guru,
and/or his successor in office,
Chief Post Master General,
Gujarat Circle, Ahmedabad-9.
4. Mr. B.J. Darji,
and/or his successor in office,
Supdt. of Post Offices, Bardoli Division,
Bardoli-394 601.
(Advocate : Mr. B.N. Doctor)


ORAL ORDER
O.A. NO. 82 OF 1993

Date : 11.12.99

PER : HON'BLE MR. V. RADAKRISHNAN : MEMBER (A)

Neither the applicant nor his counsel, Mr. J.J. Yajnik is present. Dismissed
for default.


(P.C. Kannan)
Member (J)


(V. Radhakrishnan)
Member (A)

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CENTRAL ADMINISTRATIVE TRIBUNAL, DELHI

Application No. OA 82/93 of 19

Transfer Application No. Old Writ. Pet. No.

CERTIFICATE

Certified that no further action is required to be taken and the case is fit for consignment to the Record Room (Decided)

Dated: 5/11/81

Countersigned.

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Section Officer/Court Officer.

K. B. Rao
Signature of the Dealing
Assistant

SR.NO.	DESCRIPTION OF DOCUMENTS	PAGE
01.	DA With Annexures.	1 to 15
02.	Reply	16 to 23
	Judgment dt. 27/10/89.	(2 pages)